

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-135-2020**

Zuari Agro Chemical Ltd. & Another Petitioner
Versus
Union of India & Another Respondents

Mr. Gaurav Joshi, Senior Advocate with Mr. Haabil Vahanvaty, Mr. Pranav Sampat, Mr. Sandesh D. Padiyar and Mr. Prashil Arolkar, Advocates for the Petitioner.

Mr. Somnath Karpe, Central Government Standing Counsel for Respondent No. 1.

Mr. Akshat Khare, Advocate for Respondent No. 2.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 13th August, 2020

P.C.:

The learned Counsel for the parties state that they have no objection to this Bench taking up this matter.

2. At the request of the learned Counsel for the parties, we post this matter on 14.08.2020, for further consideration.

3. We are sure that all the parties to this Petition will take into consideration the situation that has arisen on

account of the pandemic and therefore, come up with some suggestions for disposal of this matter on terms which are beneficial to all the parties.

4. Stand over to 14.08.2020 at serial no. 2.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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